

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 393
TO BE ANSWERED ON JULY 24, 2023

HOUSING FOR ALL

NO. 393. SHRI HARNATH SINGH YADAV:
SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses constructed during the period 2019 to 2023 under the Government's vision of 'Housing for All' in the country, State/UT-wise;
- (b) the funds earmarked for this purpose, State/UT-wise;
- (c) whether the target for sanctioning of construction of affordable housing under the vision have been achieved; and
- (d) if so, the details thereof, if not, the reasons therefor and the measures taken by Government in this regard?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (d) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under 'Housing for All' Mission since June, 2015 by giving Central assistance to implementing agencies through States/Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. States/UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing and reported a demand of 112.24 lakh houses.

Based on the project proposals submitted by States/ UTs, more than 118.90 lakh houses have been sanctioned as on 10.07.2023. Of the sanctioned houses, 112.22 lakh have been grounded for construction; of which 75.31 lakh are completed/ delivered to beneficiaries. Out of ₹ 2.00 lakh crore (approx.) Central assistance committed, ₹ 1.47 lakh crore has been released till date. State/UT-wise details of number of houses completed and Central assistance sanctioned and released during last four years and current year (FY 2019- 20 to FY 2023-24) under PMAY-U are at Annexure.

The Ministry regularly reviews the status of implementation of PMAY-U with States/UTs through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC) for completion of all the sanctioned houses within the extended scheme period i.e. upto 31.12.2024.

State/UT – wise details of number of houses completed along with Central assistance Sanctioned & Released during last four years and current year (FY 2019-20 to FY 2023-24) under PMAY-U

Sl. No.	Name of the State/ UT	Houses Completed (Nos)	Central Assistance Sanctioned (₹ in Cr.)	Central Assistance Released (₹ in Cr.)*
1	Andhra Pradesh	5,15,691	24,861.32	13,299.66
2	Bihar	74,958	1,833.24	1,633.08
3	Chhattisgarh	1,48,162	2,693.69	2,502.15
4	Goa	2,642	63.31	63.31
5	Gujarat	6,09,949	13,788.93	12,967.29
6	Haryana	51,451	779.32	934.96
7	Himachal Pradesh	7,364	136.77	129.27
8	Jharkhand	67,105	1,739.67	1,424.81
9	Karnataka	1,77,906	3,641.55	3,517.00
10	Kerala	71,782	1,328.09	1,073.95
11	Madhya Pradesh	4,29,536	7,428.93	8,511.98
12	Maharashtra	6,53,199	15,931.58	13,113.45
13	Odisha	82,762	1,440.90	1,376.91
14	Punjab	63,907	1,634.24	1,300.26
15	Rajasthan	1,39,992	4,062.65	3,266.43
16	Tamil Nadu	3,32,808	5,417.09	5,858.03
17	Telangana	1,65,994	1,994.07	1,730.00
18	Uttar Pradesh	9,79,451	13,908.93	15,549.95
19	Uttarakhand	23,344	755.06	503.69
20	West Bengal	2,45,212	6,205.94	4,106.83
Sub- total (States) :-		48,43,215	1,09,645.26	92,863.01
21	Arunachal Pradesh	5,819	49.90	57.79
22	Assam	71,107	1,915.06	1,253.48
23	Manipur	8,795	263.56	275.15
24	Meghalaya	743	38.54	23.50
25	Mizoram	6,105	172.46	258.47
26	Nagaland	12,945	150.16	187.17
27	Sikkim	178	3.98	3.98
28	Tripura	28,533	475.96	554.84
Sub- total (N.E. States) :-		1,34,225	3,069.62	2,614.39
29	A&N Island (UT)	27	5.45	2.66
30	Chandigarh (UT)	1,038	24.09	24.09
31	DNH & DD (UT)	7,179	139.48	142.84
32	Delhi (UT)	17,067	401.79	401.79
33	J&K (UT)	16,890	394.25	355.00
34	Ladakh (UT)	328	3.99	4.94
35	Lakshadweep (UT)	-	-	-
36	Puducherry (UT)	6,645	102.77	129.30
Sub- total (UT) :-		49,174	1,071.81	1,060.60
Grand Total :-		50,26,614	1,13,786.68	96,538.00

* Central Assistance released during the period includes funds released for which funds were sanctioned in preceding years.